

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1991

ANSWERED ON:13.12.2004

DECENTRALISATION OF PROCUREMENT

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Deshmukh Shri Subhash Sureshchandra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the name of the States which have refused to accept the proposal of the Government to decentralise procurement of foodgrains alongwith the reasons therefor;
- (b) whether the Government convened meetings at various levels to resolve the issue during the last three years;
- (c) if so, the outcome thereof alongwith the number of such meetings held during the said period, till-date;
- (d) whether some State Governments have refused to accept the reimbursement formula suggested by the Union Government;
- (e) if so, the reasons therefor;
- (f) the name of States that accepted the proposal of the Government; and
- (g) the manner in which financial burden is likely to be shared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b), (c), (d), (e), (f) & (g): The Decentralised Procurement Scheme is already being undertaken by the State Governments of West Bengal, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Tamil Nadu, Orissa, Andaman & Nicobar Islands, Uttaranchal and Gujarat. No specific objections have been received from any State Government and the Central Government has been encouraging all States, which have potential for procurement, to step up their procurement efforts under the Scheme. In this Scheme the Central Government undertakes to meet the entire expenditure incurred by the State Governments on the operations of procurement, storage and distribution of foodgrains as per the approved costing.